

Notice

Applications are invited on proforma (copy enclosed) from Members of Bar Association Dharamshala through scanned copy of the proforma on official e-mail of DLSA, Kangra at Dharamshala (**secy-dlsa-kan-hp@gov.in**) duly filled, in all respects (including pasting of photographs) on or before 15/01/2021 till 05:00 P.M. alongwith proof of professional experience & Character, fields of interest, participation in legal services activities, brief detail of cases prosecuted/defended in last 03-05 years, who are desirous to become Bail & Remand Counsels of Sessions/Additional Sessions Courts of Dharamshala, hard copy of which will be taken later on when the situation of COVID-19 normalizes/at appropriate time. The candidates will be required to face the interview/interaction, date of which will be notified separately.

Note:- The proforma be downloaded from official website of District Courts Dharamshala.


Secretary,
District Legal Services Authority,
Kangra at Dharamshala.
Phone/fax: 01892-222370
Email: secy-dlsa-kan-hp@gov.in

Endst: No. 5830-5836 Dated: 23/12/2020

Copy forwarded to:-

- 01 The Ld. District & Sessions Judge, Kangra at Dharamshala with a request to get the notice displayed on the Notice Board.
- 02 The Ld. Principal Judge, Family Court, Dharamshala with a request to get the notice displayed on the Notice Board.
- 03 The Ld. Additional District & Sessions Judge -I, II, III & Special Judge, POCSO Court, Kangra at Dharamshala with a request to get the notice displayed on the Notice Board.
- 04 The President/Vice President/General Secretary of Bar Association Dharamshala for information & request to circulate the same to all Bar Members for information & necessary action, Please.
- 05 The Assistant Programmer of District Courts Dharamshala with, direction to upload the same on website of District Courts Dharamshala.
- 06 The Peon of this office to display the notice on the Notice Board of this Authority for information of Advocates.
- 07 Guard file.


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H.P. State Legal Services Authority, Shimla-171009.

**Application form for empanelment as Legal Aid Counsel/ Panel
Lawyer/ Retainer Lawyer**

Name of DLSA/SDLSC:

Affix
Passport
Size
Photograph

1	Name (Sh./Smt./Ms.)	
2	Gender	
3	Mobile No.	
4	Email Address	
5	Bar Enrolment Number	
6	Experience at Bar (5/10/15/20 years or more)	
7	Place of Practice	
8	Category (SC/ ST/ OBC/ General/ Differently abled)	
9	Professional experience in particular field i.e. Civil, Criminal, Revenue, Matrimonial, Juvenile Justice, Municipal Laws, Labour, Consumer and Environment Laws etc.	
10	Details of last 3-5 years cases prosecuted/ defended.	
11	Interest/participation in legal services activities, if any	
12	Have you been empaneled as a Panel Lawyer/ Legal Aid Counsel/ Retainer Lawyer? If yes, please specify the period.	

Signature